



**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE  
FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF  
INDIA)**

08.02.17

अपर मुख्य न्यायिक मजिस्ट्रेट  
कोर्ट नं-2, गाजियाबाद

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		निमित्त वाद				The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed
		NIL				
		निस्तारित वाद				Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
		NIL.				

08/2/17  
अपर मुख्य न्यायिक मजिस्ट्रेट  
कोर्ट नं-2, गाजियाबाद

